

Annexure - V
Certificate on Cyber Security Controls

Date:

To
The Audit Committee / Board of Directors / Principal Officer
M/s

We have been engaged by M/s to report on the status of Cyber Security Controls in place as on

M/s is responsible for the design and implementation of Cyber Security Controls as required vide Guidelines Dt. _____ and the Audit checklist issued by IRDAI.

We have conducted the assignment with due professional care and as per generally accepted standards. Cyber Security Controls covering the minimum standards mentioned in the Guidelines Dt. _____ and the Audit checklist issued by IRDAI are in place and are operating effectively.

The detailed results of the review are in **Annexure A**.

The above review is based on Systems, Process and Controls that are in place as on As Cyber Security Scenario is volatile and subject to new Cyber Attacks on an ongoing basis, these review findings reflect the status of Cyber Security Controls and their compliance as on the date of review.

The compliance to these Cyber Security Controls is dependent on the individuals who are working under the physical control environment of M/s and their compliances to the Standard Operating Procedures as prescribed by the Board of M/s This Certificate and the description of tests of Cyber Security Controls are issued only to M/s, their Internal / Concurrent / Statutory Auditor(s), and Regulator(s). Prior confirmation is necessary from the undersigned Auditor to share the content of this certificate in full or part with any other party.

This certificate is issued as required in the Guidelines Dt. _____ covering the Audit checklist issued by IRDAI

For -----

Auditor

ANNEXURE - A

Cyber Security Control of M/s

Part A – Summary

Total Controls	Compliant	Not Compliant	Not Applicable

Part B – List of Non Compliances

No	Letter Requirement	Description of Controls at M/s.....	Reason for Non-Compliance

Part C - Circular requirement with description of tests and results of test

Sl. No	Letter Ref	Description of Controls at (in case control is Not applicable, please describe reasons for the same)	Description of test Performed	Audit Comments [Compliant / Not Compliant / Not Applicable]

Annexure - VI
Certificate on Cyber Security Controls

Date:

To
The Audit Committee
M/s

We have been engaged by M/s to report on the status of Cyber Security Controls in place as on

M/s Is registered as an FRB in India, and is responsible for implementation of Cyber Security Controls mandated by the Insurance Regulatory and Development Authority of India (IRDAI) vide Guidelines Dt. _____

We have conducted the assignment with due professional care and as per generally accepted standards. Cyber Security Controls covering the minimum standards mentioned in the Guidelines Dt. _____ and the Audit checklist issued by IRDAI are in place and are operating effectively.

The detailed results of the review are in **Annexure A**.

The above review is based on Systems, Process and Controls that are in place as on As Cyber Security Scenario is volatile and subject to new Cyber Attacks on an ongoing basis, these review findings reflect the status of Cyber Security Controls and their compliance as on the date of review.

The compliance to these Cyber Security Controls is dependent on the individuals who are working under the physical control environment of M/s and their compliances to the Standard Operating Procedures as prescribed by the Board of M/s

This Certificate is issued only to M/s, their Internal / Concurrent / Statutory Auditor(s), and Regulator(s). Prior confirmation is necessary from the undersigned Auditor to share the content of this certificate in full or part with any other party.

This certificate is issued as required in the Guidelines Dt. _____ issued by IRDAI

For -----

Auditor

ANNEXURE - A

Cyber Security Control of M/s

Part A – Summary

Total Controls	Compliant	Not Compliant	Not Applicable

Part B – List of Non Compliances

No	Letter Requirement	Description of Controls at M/s.....	Reason for Non-Compliance

Part C - Circular requirement with description of tests and results of test

Sl. No	Letter Ref	Description of Controls at (in case control is Not applicable, please describe reasons for the same)	Description of test Performed	Audit Comments [Compliant / Not Compliant / Not Applicable]